

National Company Law Tribunal

Allahabad Bench

CP NO. (IB)/185/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Faith Mercantile Pvt. Ltd v/s Simbhoil Sugarc
Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 9 of I & B, Code 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv	Pet.	Rahul
2.	Ankit Singh	Adv	Res.	Ankit

C.P. No. (IB) 185/ALD/2017

Sri Rahul Chaudhary, advocate for the petitioner. Sri Ankit Singh proxy for Rohan Gupta, advocate for the Corporate Debtor Company.

The Respondent counsel received a spare copy of the present petition. Hence, two weeks' time is granted to file objection/ comments, if any. It is also directed to serve an advance copy of such objection to the petitioner, so as to enable him to file rejoinder thereto, if any.

The matter to be listed on 19th February, 2018.

Date: 24/01/2018

Typed by
Jyoti
(Stenographer)

— Sd —
H.P. Chaturvedi,
Member(Judicial)